

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 112

**Comp. Appl/173(CH)2017, Comp. Appl/200(CH)2023
and
CP No.201/Chd/Chd/2017**

IN THE MATTER OF:-

Capt. Sunil Kumar Chaudhary

...Petitioner

Vs.

M/s Ocean Security Guards Pvt. Ltd.

...Respondent

Under Section: 241(1), 242(4) and Rule 11 of NCLT

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 02.08.2024.

Sd/-
Court Officer

12.07.2024
Tanvi